

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 611  
IB-687/ND/2021

IN THE MATTER OF:

M/s. Uniworld Telecom Ltd.

...PETITIONER

Vs.

M/s. Asia Telecom Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 27.09.2022  
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :

For the Resolution Professional :Mr. Abhishek Anand, RP in person.

ORDER

Due to paucity of time, matter is adjourned to 13.10.2022.

  
(COURT OFFICER)